

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5345/2013

M/S SHEETALA BARA LALAPUR CHANDMORI & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 154465/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-04-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Harshvardhan Jha, Adv.
Mrs. Yugandhara Pawar Jha, AOR
Ms. Srishti Mishra, Adv.
Mr. Aman Pathak, Adv.
Ms. Shuchi Bharti, Adv.

For Respondent(s) Mr. Manoj K Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post this matter on 01.05.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)